# NATIONAL COMPANY LAW APPELLATE TRIBUNAL <u>NEW DELHI</u>

## Company Appeal (AT) No.105 of 2020

## IN THE MATTER OF:

Registrar of Companies		Appellant	
Versus			
AD Fin Capital Serv	ices India Pvt. Ltd.	Respondent	
For Appellant:	Shri Kamal Kant Jha a (ROC), Advocates	and Shri Santosh Kumar	
For Respondent:	Shri Abhishek Nahta a Advocates	and Shri Sameer Gupta,	

#### With

## Company Appeal (AT) No.106 of 2020

## **IN THE MATTER OF:**

**Registrar of Companies** 

...Appellant

Versus

Attractive Fin-Lease Pvt. Ltd.

...Respondent

- For Appellant: Shri Kamal Kant Jha and Shri Santosh Kumar (ROC), Advocates
- For Respondent: Shri Abhishek Nahta and Shri Sameer Gupta, Advocates

#### With

# Company Appeal (AT) No.115 of 2020

#### **IN THE MATTER OF:**

## **Registrar of Companies**

...Appellant

Versus

Aquiss Pvt. Ltd.	Respondent
For Appellant:	Shri Kamal Kant Jha and Shri Santosh Kumar (ROC), Advocates
For Respondent:	Shri Abhishek Nahta and Shri Sameer Gupta, Advocates

#### With

# Company Appeal (AT) No.116 of 2020

## **IN THE MATTER OF:**

**Registrar of Companies** 

Versus

Eruo Asia Mercantile Pvt. Ltd.

...Respondent

...Appellant

For Appellant:	Shri Kamal Kant Jha and Shri Santosh Kumar (ROC), Advocates
For Respondent:	Shri Abhishek Nahta and Shri Sameer Gupta,

#### With

**Advocates** 

## Company Appeal (AT) No.117 of 2020

## IN THE MATTER OF:

**Registrar of Companies** 

Versus

Nandal Finance and Leasing Pvt. Ltd. ....Respondent

- For Appellant: Shri Kamal Kant Jha and Shri Santosh Kumar (ROC), Advocates
- For Respondent: Shri Arun Saxena, Advocate

Company Appeals (AT) Nos.105, 106, 115, 116 and 117 of 2020

...Appellant

Anne

-- , 14

# <u>ORDER</u> (Virtual Mode)

**09.09.2020** There is difficulty in the video connection with learned Counsel for the Appellant in these Appeals. It is stated by Advocate Shri Abhishek Nahta appearing for Respondents in some of these Appeals that he has filed Replies. The Replies are not before us. Registry to check.

Matters in which Replies are yet not filed, the Replies be filed within 10 days. Rejoinder, if any, may be filed within a week thereafter.

List these Appeals on 5<sup>th</sup> October, 2020.

[Justice A.I.S. Cheema] Member (Judicial)

(Dr. Ashok Kumar Mishra) Member (Technical)

/rs/md

-3-

Company Appeals (AT) Nos.105, 106, 115, 116 and 117 of 2020